

#### తెలంగాణ రాజవ్మతము

## THE TELANGANA GAZETTE PART IV-B EXTRAORDINARY

#### PUBLISHED BY AUTHORITY

# No. 3] HYDERABAD, WEDNESDAY, AUGUST 13, 2025. TELANGANA ACTS, ORDINANCES AND REGULATIONS Etc.

The following is the authoritative text in English Language of the Ordinance promulgated by the Governor on the 19th August, 2025 being published under article 348 (3) of the Constitution of India for general information: TELANGANA ORDINANCE No. 3 DF 2026

Promulgated by the Governor in the Seventy-Sixth Year of the Republic of India.

### AN ORDINANCE FURTHER TO AMEND THE TELANGANA MUNICIPALITIES ACT, 2019.

Whereas, the Government have received proposats for expansion in the jurisdiction of Isnapur Municipality by inclusion of two villages and the Constitution of Indresham and Jinnaram as new Municipalities in Sangareddy District;

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And whereas, the matter has been referred for necessary remarks from the Commissioner & Director of Municipal Administration and the District Collector. The Collector and District Magnistrates. Sangared(b) District, in her letters dated 09.04.2025 and 20.05.2025 has reported that such expansion of jurisdiction of Insepur Municipality and formation of new Municipalities, namely Jinnaram wide, Indresham municipalities in Sangared(b) District are wide.

regiol urbanization is taking place around lanepur Munricipality are dan in the surrounding areas of lineman and indresham. It is stated that the villages of Rudaram and Lakadaram er proximate to the insupur munricipality and are witnessing significant demographic increase, and with their enhanced connectivity to NH6-6 and Outset Ring Road, they share strong excommic Inlage with insupur. It is stated that increased commercials facilities and proof growth make of personal contractives and contractive of the state of the contractive of the contractive Munricipality.

And whereas, the District Collector reported that

And wheneas, the District Collector, Sangareddy also proposed constitution of Jinnaram as a new municipality by way of the integration of Jinnaram, Kodakanch, Colla, Shiwangar, Soldspally, Nathur, Rallakahwa, Amdoro, Jangampet and Mangampet Grain Panchayata. It is stated that the contribution of Jinnaram as a Municipality with these villages with a population of 15,282 as par 2011 census is demonstrating urban characteristics and requires regulated urban growth as a Municipality.

And whereas, similarly, in respect of the Indresham, it is proposed to integrate Indresham, Bachugudem, Rameshwaram Banda, Rendlagadda (Depopulated), Chinnakanjarla, Inole and Peddakanjarla

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and constitute them as a new municipality. It is stated that this new municipality will have a population of 10.173 as per the 2011 census have connectivity with the Outer Ring Road and be characterized by urban features with future growth potential as an urban centre:

And whereas, it is stated that such constitution of new municipalities Indresham and Jinnaram as well as expansion of jurisdiction of Isnapur Municipality with the surrounding potential growth areas will help in provision of better services to public and also aid in coordinated development and planned growth: And whereas, the Commissioner and Director of

Municipal Administration, (C&DMA) Hyderabad while furnishing the detailed report submitted by the Collector & District Magistrate. Sangareddy District in the prescribed format, along with indicative maps of these areas, requested the Government to constitute new municipalities of Jinnaram and Indresham as well as expansion of the jurisdiction of Isnapur in Sangareddy District;

And whereas, accordingly, by taking into account the above proposals and local circumstances, it is proposed

	ndresham in Sa ty with the followin Gram panchayats		Population as per 2011	Present population
Patancheru	1. Indresham 2. Bachugudem	- Committee	36.72.13	1
	Rameshwaram     Banda     Rendlagadda	Indresham	10173	16057
	(Depopulated)			

### TELANGANA GAZETTE EXTRAORDINARY [Part IV-8 ii) Constitute Jinnaram in Sangareddy District as a

new municipality with following details; and

SI.No	District/ Mandal Name	Name of the GPs Proposed for up- gradation as Municipality	Name of the proposed Municipal Head Quarter	Population of GP as per Census 2011	Present popula- tion
1.	Sangareddy/ Jinnaram	Jinnaram     Kodakanchi     Oda     Shivanagar     Solekpelly     Nathur     Rallakatwa		15252	17956
		8. Amdoor 9. Jangampet 10. Mangampet			

iii) Inclusion of Rudraram and Lakadaram Gram Panchayats in Isnapur Municipality;

And whereas, it has been decided to give effect to the above decision immediately.

And whereas, the Legislature of the State is not now in session and the Governor of Telangana is satisfied that circumstances exist which render it necessary for him to take immediate action;

New therefore in exercise of the powers conferred.

by clause (1) of article 213 of the Constitution of India, the Governor hereby promulgates the following Ordinance:-

(1) This Ordinance may be called the Telangana
 Municipalities (Amendment) Ordinance, 2025.

(2) It shall come into force on such date as the State Government may, by notification in the Telangana Gazette appoint.

# August 13, 2025] TELANGANA GAZETTE EXTRAORDINARY 5 (2) In the Telangana Municipalities Act, 2019 (hereinafter referred to as the Principal Act). In Schedule-I, sent of sent

(1)Under the Heading "XXIV SANGAREDDY", after Act No. 11 SI.No. 105 and the entries relating thereto, the following SI No. and entries relating thereto, the

1)	(2)	(3)	(4)
105D	Isnapur	Isnapur (including Rudraram and Lakadaram Gram Panchayats)	26
105E	Indresham	nam Indresham (including Indresham, Bachugudem, Rameshwaram Benda, Rendlagadda (Depopulated), Chinnakanjarla, Inole & Peddakanjarla Grampanchayats)	
105F	Jinnaram	Jinnaram (including Jinnaram, Kodakanchi, Ootla, Shivanagar, Solakçally, Nalthur, Rallakatwa, Amdoor, Jangampet and Mangampet Grampanchavats)	20

JISHNU DEV VARMA, Governor of Telangana.

RENDLA THIRUPATHI, Secretary to Government, Legal Affeirs, Legislative Affairs & Justice, Law Department.